

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/187/2016
NAME OF THE PETITIONER(S) : T.P. Balamurugan
NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others
UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Rajasekhar VK	Counsel for the petitioner	Rajasekhar
2.	G. Naresh Kumar Rep for K. Kathiresan	Counsel for R2	G. Naresh Kumar
3.	Kumaresan for PSHOK Viswanathan	Counsel for R3 to R6 for SP	Kumaresan

ORDER

Shri Rajasekhar V K, counsel for petitioner present. Shri G Naresh Kumar, representing counsel for R2, Shri Kumaresan, proxy counsel representing R3 to R6 are present. The matter is posted alongwith TCP/141/2016 for submitting final arguments. Put up on **05.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)